

Court-II
In the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)

R.P. No. 4 of 2016 and IA No. 147 of 2016 in A.No.255 of 2013

Dated : 2nd August, 2016

In the Matter of:

Delhi Transco Ltd.

... Appellant(s)

Versus

Delhi Electricity Regulatory Commission

... Respondent(s)

Tata Power Delhi Distribution Ltd.

Review Petitioner

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

ORDER

The Bench did not assemble today.

Post the matter for hearing on **30th September, 2016.**

(Court Master)

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